A freedom fighter, she took active part in the national movement and suffered imprisonmen.

As a social worker, she was associated with several organisations working for the welfare of women and children. She also took keen interest in the uplift of weaker section of society.

She passed away at Lucknow on 19th October, 1981, at the age of 84 years.

Shri Rajaram Dadasaheb Nimbalkar was a Member of the Fifth Lok Sabha during 1971—77 representing Kolhapur Constituency of Maharashtra.

A businessman and agriculturist, he took keen interest in Parliamentary proceedings.

He passed away at Bombay on 8th November, 1981, at the age of 53 years.

We deeply mourn the loss of these friends and I am sure the House will join me in conveying our condolences to the bereaved families.

The House may stand in silence for a short while to express its sorrow.

The Members then stood in silence for a short while.

11.05 hrs.

Welcome to European Parliamentary delegation

MR. SPEAKER: On my own on behalf of the hon. Members of the House, I have great pleasure in welcoming hon. Mr. Paul Verges and other Members of the European Parliamentary Dei , ation who are on a visit to India as our honoured guests. The other hon. Mumbers of the Delegation are: Mr. Hans R. Nord, Mr. Wilhelm F. T. Habn, Mr. Peter N. Price, Mr. Madron Richard Seligman, Mr. Pol M. E. E. Marck, Mr. Winston J. Griffithe, Mr. Gerhard Schmid and Mr. Sean Flenagan.

We have had exchange of visits with the European Parliament in the past also. However, after the direct elections to the European Parwhich took place in June liament 1979, this is the first visit of a Delegation from European Parliament. The Delegation arrived here yesterday afternoon and will be in India for about a week. They are now seated in the Special Box as you have We wish them a very happy seen. fruitful stay in our country. and Through them we convey our greetings and best wishes to the European Parliament.

श्री राम विलास पासवान : प्रश्न्यक्ष महोदय, मैंने देवली कांड के सम्बन्ध में 388 के तहत नोटिस दिया था... (ब्यब्धान)...

भी राजेश कुमार सिंह : अध्यक्ष महोदन, बहुन हो महत्वपूर्ण मामला है।

भो राम विलास पासवानः ग्राप इपको इत्ता ग्रामानो मे नहीं ले सकने... (व्यबधान)...

ग्राव्यक्ष महोवयः मैं कहां प्रायलॉग से ले रहा हूं, मैंने तो पहले ही कह दिया है।

... (ध्यवधान)...

भी राम विलास पासवान : अञ्भक्ष महोदन, 388 का एक महत्व है... (म्थवधान) ... इननो बड़ी घटना घट गई... (म्थवधान)...

प्राध्यक्ष महोदय : देखिए, ऐसा मत करिए-I have allowed a call attention and it is being discussed in the House to-day.

भव इसके बाद और कुछ नही uestions---Acharya Bhagwan Dev... (व्यवकाल)... 5 Oral Answers AGRAHAYANA 2, 1903 (SAKA) Oral Answers

MR SPEAKER: Shri R. P. Gaekwad...

भी राम विलास पासवान : ग्रध्यक्ष महोदय, ग्राप हमारे विचारों की श्रप्तिव्यक्ति नहीं कर रहे हैं।

मध्यक महोरय: में प्रापके थिचारों की ग्रमिव्यक्ति कर रहा हूं।

एक माननोध सबस्य : एक-एक दो-दो साल के बच्चों को भारा जा रहा है, रोज घटनाएं हो रही है, पुलिस ढारा अपराध किए जा रहे हैं।... (व्यवधान)...

अध्यक्ष महोदयः अह सदन कानून से ही चल सकत है।

... (व्यवधान) ...

म्राज्यक्ष महोदय : भ्राप बैठिए, ठोक है श्रापको बात । मैंने मलाऊ कर दिया है । ...

Shrì Virdhi Chander Jain.

SHRI VIRDHI CHANDER JAIN: Quetion No. 3... (Interruptions).

SHRI DARUR PULLAIAH: We are not able to hear the answer.

**ग्रध्यक्ष महोदय** मैंने ग्रन।ऊ कर दिया है।...

(Interruptions)

Can you run the House like this? I have allowed a calling attention motion...(Interruptions) No, please. I can't....(Interruptions) No question.

बहुत से माननीय सबस्य : हाउन नहीं चलेगा, हाउन नहीं चलेगा।

SHRI MOOL CHAND DAGA (Pall): We cannot follow the ans-'Wers.

· · . (व्यवक्षान) · · .

MR. SPEAKER: I have already allowed a Calling Attention on this.

This is not the proper way. I am not going to allow. Please resume your seats.

(At this stage, Shri Rajeh Kumar Singh, Shri Rajnath Sonkar Shashri and some other hon. Members came and sat on the Noor of the House near the Table.)

(Interruptions) \*\*

XI.08 hrs.

ORAL ANSWERS TO QUESTIONS

## कांडला पक्षन का राजस्थान नहर से जोड़ा जाना

• 3. श्री वृद्धि खन्धः अप्रैनः क्या सिचाई मंत्रीयहबतानेकी कृपा करेंगे किः

(क) क्या मूल राजस्थान तहर परि-योजना का एक ब्यौरेवार परियोजना प्रतिवदन सभा पटल पर रखा जायेगा जिसमें इस नहर को कांडला पत्तन के साथ जोड़े जाने की ब्यवस्था थी श्रीर नौगम्भ योजना थी :

(ख) क्या पह सच है कि मूल परियोजना राजस्थान राज्य के रेगिस्तान सोमावर्ती क्षेत्रों के व्यापन हित में है और यदि पंजाब हरिआणा भार राजस्थान राज्यों के वड़े भागों को कांडना पत्तन के साथ जोड़ दिया जाये तो वह सौद्योगिक व वाणिज्यिक दृष्टि से इन भागों के लिए लामप्रद हो सकती हैं; स्रौर

(न) केन्द्रीय उप्काय द्वारा मूल परि-योजना किथान्दित न किये जाने के कारणीं का ब्यौरा क्या है ?

\*\*Not recorded.